

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4424  
ANSWERED ON:07.09.2012  
AMOUNT WITHDRAWN FROM ACCOUNTS OF THDC  
Nagorao Shri Dudhgaonkar Ganeshrao

**Will the Minister of POWER be pleased to state:**

(a) whether any irregularities regarding withdrawal of money from the bank accounts of the Tehri Hydro Development Corporation of India Limited (THDC) has come to the notice of the Government; and

(b) if so, the details thereof and the action taken or proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI K.C. VENUGOPAL )

(a) & (b) : Yes, Madam. There have been irregularities regarding unauthorized withdrawal of Rs.9,42,92,347.00 from bank account of THDCIL. The above unauthorized withdrawal has been refunded/credited in total to bank account of THDCIL by Punjab National Bank. The Punjab National Bank has referred the matter to the Central Bureau of Investigation (CBI) for investigations.